NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH

List it on 09/02/2018

C.P.(IB) No. 575/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name of the Company		Punjab National Bank -Vs- Vasudev Ispat Pvt.Ltd.Member (J)		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Aparajte Randhi

Aparajte Gandhi

Bankan, Gandhi

Bankan, Gandhi

Bankan, Gandhi

Bankan, Gandhi

Bankan, Gandhi

Bankan, Gandhi

ORDER

- Ld. Counsel for the operational creditor and the corporate debtor is present.
- Ld. Counsel for the corporate debtor prayed for further time on the ground of change of advocate to file reply. Prayer is granted. Further 7 days' time is granted for filing reply by serving a copy to the opposite party and for filing rejoinder on 09/02/2018.

List it on 09/02/2018 for admission.

Sd

(Jinan K.R.) Member (J)